

Joint Committee Inspection Report

In the Matter of

Original Application No.19/2022
'Anil Pratap Singh Vs Union of India & Others'

w.r.to

Hon`ble National Green Tribunal Central Bench Bhopal
order dated 19th March, 2022

Date of Visit: 2nd to 4th April, 2022

Location: Satna, MP

Joint Committee Inspection Report in the matter of 'Anil Pratap Singh Vs Union of India & Others'

Hon'ble NGT (CZ), Bhopal vide its order dated 19th March, 2022 in OA no. 19/2022 'Anil Pratap Singh Vs Union of India & Others' directed under Para 6 and 7 as :-

6.0 We deem it just and proper to call a report on the matter in issue in present Original Application, from a Joint Committee consisting of:-

- a. A representative from Central Pollution Control Board*
- b. A representative from Madhya Pradesh Pollution Control Board*

7.0 The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.

In view of the above direction joint committee visited M/s Birla Corporation Limited, Satna during 2nd to 4th April, 2022 to assess the factual status of allegation made in petition and compliance status of stack emissions, ambient air quality, fugitive emissions, noise standards and waste water discharge if any. The joint committee comprised of the following officers:

1. Sh. K P Soni Regional Officer, M.P. Pollution Control Board, Satna
2. Dr. Anoop Chaturvedi, Scientist 'B' Regional Directorate, CPCB, Bhopal

To better coordination in the investigation, the committee has intracted with applicants Sh. Anil Pratap Singh and Sh. Rishiraj Singh and discussed the issue mentioned in the petition. The relevant issue also discussed with Sh. Sunil Kasture, EHS head of M/s Birla Corp. Ltd and other staff. The other officials present during the inspection are Shri Sh. C S Patel, Jr. scientist MPPCB, Sh. Rajeev Sharma, Technical supervisor, CPCB.

To find out facts as well as to know the extent of problem, the committee visited the Ghurdang village and nearby area which are located just adjacent to the M/s Birla Corporation Ltd. Satna. Air pollution is one of the major issues of this

petition caused by M/s Birla Corporation Ltd. Satna (further referred as 'Unit'). Air pollutants include dust and gaseous pollutants. Dust is a bone of contention for the cement sector. It enters the ambient air from fixed (stacks) or diffused (fugitive emissions) sources.

To find out the probable and prominent source of the pollutants, the committee carried out the source emissions, fugitive emissions, ambient air quality monitoring and collected the three water samples from representative locations for analysis. Noise monitoring was also carried out in day and night time at various locations. The main contention of the petition is dust pollution in Ghurdang village which is located in close proximity of the cement plant and absolutely there is no buffer zone for settlement of air born dust or dilution of any other pollutants. Generally minimum buffer zone is 500 meter has been fixed but in present case house of Late Sh. Ram Singh is located at 12 to 15 meter distance from plant. The other houses also located within the range of 150 to 200 meter distance. It is pertinent to mentioned here that when the plant was established in 1959 & at that time, environmental laws and concept of buffer zone was not persist.

M/s Birla Corporation Limited (further referred as 'Unit') located at Satna (MP) and established in 1959 it is a cement manufacturing company and having two kilns and captive power plant of 27 MW. The total production capacity of the plant is 3.0 MTPA for clinker and 3.4 MTPA for cement. This cement plant is based on ILC technology and 6 stages pre-heater. For cement production, the unit has obtained consent under Air and Water Act which is valid upto 30.09.2022. The unit has 27 MW captive power plant and permitted for using Coal and AFR as fuel and having valid consent upto 31.12.2022. The unit also obtained authorization under Hazardous & other waste (Management & Transboundary movement) Rules 2016 and valid upto 31.03.2023.

The main issues raised in the petition by the applicant are as given below:

1. Air pollution caused by the M/s Birla Corporation Ltd, Satna and deteriorates the ambient air quality.
2. The unit using rice husk and AFR as fuel without any permission and has expended power plant Capacity from 27 MW to 33 MW
3. Water pollution caused by the unit and not obtained the permission from CGWB.

4. Adverse effect on the health of the residents and agriculture production is getting reduced because of air pollution.
5. Other issues i.e. noise pollution, green belt development, CSR activity

The committee made the following observation during site visit on the above mentioned issues :-

ISSUE 1 - Air pollution caused by the M/s Birla Corporation Ltd, Satna and deterioration the ambient air quality.

There are several reasons of air pollution in cement industry it is mainly divided in two category point and non-point source. Point source are stack emissions and non-point sources are fugitive emissions and both the type of emission cumulatively affected the ambient air quality. To assess the air pollution in totality ambient air quality monitoring, fugitive emission monitoring and stack emission monitoring conducted in the area. The details of air monitoring as given below:

Ambient Air Quality monitoring

As mentioned in the petition, the air pollution is major issue in area and industries emitting harmful gases especially in night time. To assess the ambient air quality total 05 monitoring stations were installed and monitoring carried out for 24-hour basis (2 pm to 2 pm) and assess the day and night air quality of the area. On demand of applicant one station installed at Ram Singh house which is located approx. 12-to-15-meter distance from the core area of activity of plant. The results of Ambient Air quality as found in monitoring at various locations are as given below:

Date of monitoring: 02.04.2022 to 03.04.2022

S.No	Location	PM ₁₀ (µg/m ³)	SO ₂ (µg/m ³)	NO ₂ (µg/m ³)	Remarks
01	UCL campus near Ram Singh house	140	12	25	To assess the AAQ around industrial area these locations has been selected and all prominent air pollutant including PM ₁₀ monitored. As the station operated on 24 Hr basis hence air quality in night time was also covered in it.
02	At roof of Ram Singh House	157	11	21	
03	Govt. H S School in Ghurdang	153	12	19	
04	Dairy farm of Birla cement	210	09	26	
05	Birla school campus	86	08	22	
NAAQS (Ambient air monitoring carried out for 24 Hr basis)		100	80	80	

On the basis of above Air quality monitoring data, the average concentration (24 Hr basis) of PM₁₀ was found 140 µg/m³ near UCL campus, 157 µg/m³ near Ram Singh house, 153 µg/m³ near Govt. HSS Ghurdang, 210 µg/m³ near dairy farm and 86 µg/m³ near Birla school. The highest value of PM₁₀ was observed near dairy because at front side Semariya main road situated and another side bulker parking located. A small portion of bulker parking area still unpaved and create fugitive emission during truck and bulker movement.



The values at four monitoring locations were found above the NAAQS. Hence it proves still air quality in nearby area not meeting the standards w.r.to PM₁₀ concentration. The concentration of primary gaseous pollutants i.e. NO₂ and SO₂ were found within the limit.

The values at four monitoring locations were found above the NAAQS. Hence it proves still air quality in nearby area not meeting the standards w.r.to PM₁₀ concentration. The concentration of primary gaseous pollutants i.e. NO₂ and SO₂ were found within the limit.

From the above AAQ data it can be concluded that the air pollutant i.e. PM₁₀ is mostly above the permissible limits in the area under question. It may be due to movement of heavy vehicles, road dust, biomass burning, fugitive emissions by unit, unpaved roads in the area etc. Use of cow dung, wood, coal briquette for domestic cooking and other commercial purposes is also major local contributor for increasing the PM concentration in AAQ. High concentration of the pollutants in ambient air was observed in evening time as compared to the day time due to slow dispersion of pollutants and heavy vehicle movement in night time. However, during the monitoring dry weather and slightly high wind velocity also affected the monitoring values.

The unit has installed two CAAQMS at Bandhavgarh colony and SCW colony side both is operational during visit. The CAAQM data of the 03.04.2022 were also collected from both the stations. It was observed that all the CAAQMS

data showing that the air quality data within the NAAQM standards. The data sheet of CAAQMS are enclosed as Annexure-01

Fugitive Emission monitoring

Fugitive emission was also the primary sources of PM₁₀ or dust pollution besides that movement of heavy vehicles, inefficient dust control at raw material transfer and handling points, material spillage and open storage of material are major cause of localized fugitive emission which is ultimately convert into ambient air pollution of that particular area.

To assess the fugitive emission levels inside the work zone, monitoring was carried out at four prominent locations and the details as given below:

S.No.	Location	SPM ($\mu\text{g}/\text{m}_3$)	Remarks
01	CHP of 27 MW CPP	1453	Movement of heavy vehicles, inefficient dust control at raw material transfer and handling, material spillage, are major reason of fugitive emission.
02	AFR shed inside	296	
03	Kiln area of SCW	1655	
04	Packaging area	2230	
Standards		2000	

Fugitive emissions were observed during inspection at various locations inside the plant. There are at certain instances at that time, the fugitive dust emissions are visible beyond the normal range this is because of high wind and failure of APCD for very short span of time. Continue operation of road sweeping machine and water sprinkling through tanker was observed. During fugitive emission monitoring these steps certainly reduce the air born dust. If unit adopted such activities as a regular practice even after the visit, than it will certainly help to reduced dust pollution.

On the basis of above fugitive emissions data, it can be concluded that more precautions are required to control the fugitive emission especially in packaging area, coal storage at A-frame area. The high fugitive emission instances were also observed at conveyer transfer point of gypsum yard of SCW and at return belt of wagon unloading conveyer system. The housekeeping was found poor at ash bulker unloading point no-2 as thick layer of ash found deposited. It may be

converted into non-point source of emission during vehicle movement or high wind.

Small heaps of fine dust was observed below the most of the transfer points of clinker and coal conveying system. It is understood that, the suction hood or chutes are not functioning at optimum capacity.

The unit has installed two wagon tippers for coal transfer. To control the fugitive emission, the unit has provided water spray nozzles at wagon tippler but deposition of fine dust of coal was observed in wagon tippler area. It confirms the fugitive emission generation during unloading of coal. Pre-wetting system for wagon before tippler was not observed. This system further reduces the fugitive emission at certain level.

The unit has installed truck tippler for coal transfer. To control the fugitive emission, the unit has provided water spray nozzles (Dry fog) at truck tippler. However, rubber curtains also required to further control of fugitive emission during unloading of coal.

Rubber curtains and water spray arrangement has been made at lime stone ground hopper and inside the crusher to make sufficient moisture of the material for better fugitive emission control.

Gypsum, limestone, pet coke and coal were stored under the covered shed and stacking was also covered. The unit using only imported mineral gypsum.

To curb the fugitive emission, the unit has provided internal pucca road, covered storage for raw materials and bag houses at transfer points. However more efforts required for controlling the fugitive emission. As there is no buffer zone in between village and plant hence, to control the fugitive emission high rise tree plantation or peripheral management is required at Ghurdand village side.

Stack Emission monitoring

The stack emission is point source of air pollution, in cement plant. The main stacks are raw mill, coal mill, cooler, cement mill and power plant stack and at the time of visit all the operational stack has been monitored for consented parameters i.e. PM, NO_x and SO₂. The details of the monitored stack and emission values are as given below:

S.No.	Stack emission monitoring location	Control equipment	PM (mg/Nm ³)	NOx (mg/Nm ³)	SO ₂ (mg/Nm ³)	CEMS provided
01	27 MW CPP	ESP	26	319	79	All the units have installed the OCEMS and the data sheet during the monitoring shows that emission within the limit as given in consent.
02	M/s SCW, Satna Raw mill kiln 1	Bag house	12	544	35	
03	M/s SCW, Satna Raw mill kiln 2	Bag house	14	516	41	
04	M/s SCW, Satna Cooler	ESP	28	--	--	
05	M/s SCW, Satna Coal mill	Bag house	10	--	--	
06	M/s SCW, Satna Cement mill-1	Bag house	13	--	--	
07	M/s BVC, Satna Raw mill	ESP	18	461	43	
08	M/s BVC, Satna Raw mill	Bag house	10	397	52	
09	M/s BVC, Satna Cooler	ESP	37	--	--	
10	M/s BVC, Satna Cement mill -1	Bag house	09	--	--	
11	M/s BVC, Satna Coal mill	Bag house	15	--	--	
Emission standards			30	800	100	

In the unit, there are total 15 major process stacks out of that 11 have been found operational during visit and all are monitored. At the time of visit, vertical coal mill and cement mill no.1 of M/s Satna cement works were not in operation due to scheduled maintenance. The vertical coal mill and cement mill-02 of M/s Birla Vikas cement were not in operation due to less demand and no space in silo. Therefore, it could not be monitored. The details of non-operational units at the time of visit is enclosed as Annexure-02

On the basis of above stack emission monitoring data, it was observed that the emission values complying the norms except cooler of M/s Birla Vikas Cement. However, cooler stack of another kiln just around to maximum limit. The concentration of NOx and SO₂ in all the kilns, cooler and power plant is well within the emission limit.

To control the NO_x emission in raw mill, the unit has completed the primary measures i.e. NO_x equalizer duct has been commissioned at pre-heater to reduce the NO_x, the unit has also installed low NO_x burner. It will further reduce the NO_x emission. The unit has also installed SNCR system to control the NO_x along with Ammonia storage tank and other allied infrastructure. There is no issue of SO₂ emission as all the internal medium of kiln is working in alkaline condition.

To control emission in cooler, the unit has provided additional new parallel ESP (4 field) and divert the flue gas in same ratio and exit gas discharged through common stack.

As per the guideline of CPCB, the unit has installed OCEMS in all the stacks of cement plant to monitor PM, SO₂ and NO_x remotely and round the clock. The CEMS data available at MPPCB/CPCB website and transmission was verified during visit. The OCEMS data sheet of the day of monitoring is enclosed as Annexure-03. As per the OCEMS data all the stack emissions are within prescribed limit.

ISSUE 2– The unit using rice husk and AFR as fuel without any permission and expansion of power plant from 27 MW to 33 MW

The unit is using rice husk and other AFR as a fuel in kiln as well as in power plant and necessary permission from MPPCB has obtained which is enclosed as Annexure-04. As per consent, the unit is authorized for setting up facility of AFR without increase in production capacity. The unit having permission for use of agro waste, woody biomass, plastic waste, packing waste, date expired FMCG and other non-hazardous waste. The unit also obtained the blended AFR from nearby municipal corporations. Biomass is a renewable energy source that is rich in carbon content. Therefore, it is potential to be used and processed as fuel and other environmentally friendly materials. Even though rice and mustard husk are one of the biomass raw materials that can be utilized as fuel in furnaces.

Rice husk can replace coal used in the cement industry as the ratio of the calorific value of rice husk to the calorific value of coal is 1 to 2. 2. The use of rice husk as a fuel in the cement-making process has a good effect on the chemical content of cement produced in the cement industry.

Industry has also started co-incineration by using plastics, dung, press mud, FMCG items in the kilns to substitute coal as fuel. Co-processing refers to the use of waste materials in industrial processes as alternative fuels or raw material (AFR) to recover energy and material from them. Due to the high temperature (>1300°C) in cement kiln, different types of wastes can be effectively disposed without harmful emissions. The detailed quantity of AFR used in the year 2021-22 is enclosed as Annexure-05.

For storage of rice husk and other AFR, the unit has constructed proper shed with all safety precautions. Water hydrant line and fire extinguishers were provided at prominent locations to control any fire incidence. The shredded and rice husk mixed AFR conveyed to kiln and power plant section for use as fuel. Covered conveyer system has been provided to prevent spillage and any air born emissions. The AFR shed is covered from all side to prevent and protect the rice husk during high wind.

ISSUE 3 - Water pollution caused by the unit and not obtained the permission from CGWB

Cement industry is relatively less water intensive and generally no waste water generated or discharged by the unit. At the time of visit it was observed that the unit does not discharge any effluents outside the premises.

Local peoples complain about water problems as the water becomes unfit for washing and bathing and water in the nearby ponds is covered with a thick layer of dust. To assess the present status water samples collected from three ground water locations and analyzed in lab. The results of ground water analysis as give below:

S.No.	Location	pH	TDS	T. Ha	Alk.	Cl	NH ₃ -N
01	Pandey petrol pump, Semariya road, Satna	7.74	968	446	140	84	0.02
02	Chaman Chowk, Ghurdang (near unit)	7.78	1356	490	190	131	0.06
03	Mahua Basti Nr Dr Shukla clinic (near unit)	7.84	1652	787	230	152	0.13
IS 10500 standard (Acceptable limit)		6.5 to 8.5	500	200	200	250	0.50
All the values in mg/L except pH.							

As per the drinking water standard IS 10500 the values of TDS and Total hardness exceeding the limit, however other parameters are within limit. As mentioned above, cement units not discharging any effluent hence local soil strata or other geogenic factors may be responsible for higher values.

The rain water and storm water collected in mine pit is the source of water for industrial purpose. M/s Birla Corp. Ltd also obtained the NOC from CGWA vide no. CGWA/NOC/MIN/ORIG/2021/13750 which is valid upto 15.11.2023 and another NOC vide no.CGWA/NOC/MIN/ORIG/2021/9757 which is valid upto 15.12.2023.

The unit has installed the Sewage Treatment Plant (STP) for treatment of waste water generated from domestic activity. The STP comprises of screen chamber, Collection Tank, FAB tank 1&2, Aeration tank, secondary clarifier tank, ACF, PSF and sludge drying beds. The treated water of STP is being used for horticulture purpose. The waste water generated from unit is being used for cooling purpose of the machinery / equipments and re-circulated in the system and zero discharge condition is maintained.

To assess the quality of treated water treated water sample of STP outlet was collected and analyzed for consented parameters i.e. pH, TSS, COD, BOD and O&G. All the values found within the limit as given in consent. The results of STP outlet water as give below:

S.No.	Location	pH	TSS	COD	BOD	O&G
01	STP outlet	7.62	52	62	12	BDL
Standard limits		6.5 to 9.0	100	250	30	10
All the values in mg/L except pH.						

The STP outlet results show that treated water complying the standards as given in consent.

ISSUE 4 – Adverse effect on the health of the residents and agriculture production is getting reduced because of air pollution

As mentioned in the petition that the local population affected from respiratory related illness. To verify the fact, Regional Officer of MPPCB issued a

letter to CMHO, Satna on 02.04.2022 to obtain any such type of information if available. The information received from CMHO, Satna is enclosed as Annexure-06.

As informed by the applicant the quality and quantity of the agricultural crops production has been affected due to pollution. To verify the fact, Regional Officer of MPPCB issued a letter to Deputy Director, agriculture department, Satna on 01.04.2022 to obtain any such type of information if available same is yet to be received. The letter issued to department is enclosed as Annexure-07. However, land in the close vicinity of the unit is used for commercial purposes.

ISSUE 5 - Other issues i.e. Noise pollution, green belt development, CSR activity

The applicant raised the issue of noise pollution in the area especially in night time, to verify the fact noise monitoring carried out at eight representative locations in day and night time mode as given in schedule. The details of location and measured values as given below:

S.no.	Location	Day time Leq	Night time Leq	Remarks
01	Birla school	51	40	Vehicle movement inside the village and operation of heavy machinery is main source of noise level in the plant vicinity.
02	Ram singh house	61	42	
03	Govt school	58	44	
04	Dairy farm	64	51	
05	Labour colony	56	44	
06	Colony inside plant	53	43	
07	Mahua basti	54	42	
08	Birla hospital	52	41	
Standards for residential area		55	45	

Vehicle movement and excess use of horn are main source of noise level increase. Operation of heavy machinery inside the plant also contributes to increase noise level. As there is no buffer zone or any natural barrier available in between plant and Gurdhang village hence the possibility of high noise level at some instance when plant is not synchronized or any disturbance in process may not be ruled out. Ghurdang village is located at power plant side area, so in case of excess steam is generate, some steam bypassed for safety point of view. At that time, high noise level may be generated.

The conveyer belt system which is located at Ghurdang village side, creates some noise in night time it may be due to abrasion in bearing and rolling drums. It may be reduced by proper greasing and periodic maintenance. However

acoustic enclosures like close chamber, thick rubber curtains etc. have been provided by the unit.



At the time of visit, plant was operating in normal and stabilized condition. Hence issue of high noise levels was not observed. The values of noise level monitored were also exceeding at four locations.

The unit developed green belt inside the plant premises at various vacant lands. Thick plantation was observed at colony, school and hospital area. The details of plantation given by the unit are enclosed as Annexure-08. However more plantations are required to reduce the dust emission at Ghurdang village side through community involvement. The Regional Officer of MPPCB issued a letter to District Forest Officer, Satna on 01.04.2022 to verify the fact the information yet to be received. The letter issued in this regard is enclosed as Annexure-09.

Under the CSR the unit conducted various activities i.e. employability, education, drinking water, health, infrastructure development and welfare of locals. The last FY CSR budget was 90 lakh and for current year 160 lakh allotted for this activity. The details of activity conducted so far as given in Annexure-10

Other observations:

The unit has installed Waste Heat Recovery Power Plant of 19.5 MW capacity. The hot gases tapped from Cooler Mid and Preheater outlet and passed

through Heat Exchanger (Boiler) where heat from hot gases has utilized to generate super heated steam. Super Heated Steam being fed to turbine for generating power.

The fly ash from the 27MW CPP was being transferred pneumatically to silos for captive use in cement plants. In addition to this, fly ash was also being brought from Birsinghpur and Singhrauli Thermal Power Plants for using in cement plant.

The unit has provided 02 fly ash silo and total storage capacity 7000 MT and ash transferred pneumatically from bulker to cement mill directly to reduce fugitive emissions. The unit has provided the 03 clinker silos with total capacity of 65,000 MT storage.

The limestone mine of the unit located at Sagmania mine which is about 4 km away from the plant, for transportation of limestone unit has established the covered belt conveyor system of 1200 TPH to reduce emission caused by trucks movement. The unit has also established a ropeway as an alternate system for lime transportation.

Authorization under Hazardous Waste (M, H & TM) Rules 2008 is valid upto 31.03.2023. The unit has obtained authorization for used oil (category 5.1 & 5.2 of schedule – I) is being generated from plant machineries and gear box. The used/waste oil is kept stored in closed & covered shed having cemented floor, rain water protection, oil catch pit and boundary wall. Details of waste i.e. type, category, quantity have been displayed on the board at main gate. The latest manifest of hazardous waste is enclosed as Annexure-11

Recommendation:-

On the basis of the above observations the recommendations of the committee are given below: -

1. Improvement in the housekeeping in Cement mill area, cooler ESP area, clinker silo area, railway siding area, cement dispatch area and remove all the dust spillages immediately.
2. As much as possible coal must be stored in dome storage and remaining all storage points may be use for intermediate storage. The raw material stored

in shed must be covered from two or three sides and use of rubber curtains as per requirement may be placed.

3. At Ghurdang side minimum raw material may be stored and also avoid open storage and ensure all the APCD installed at transfer points should be functioned with optimum efficiency all the time.
4. Ensure periodic maintenance of all dust collection system installed at various material transfer points of gypsum and coal.
5. The capacity of the raw material storage shall be enhance if required especially coal and pet coke and all the coal should be kept in shed only.
6. The unit should provide rubber curtains at truck tippler, wagon unloading and gates of A-frame area to control fugitive emissions.
7. The damaged roof of A-frame area may be repair as soon as possible to contain the coal dust inside.
8. Additional Belt skirting to coal feeding shed at 27 MW CPP and water sprinkling or fogging system along the road from BVC coal wagon unloading point to coal storage shed and outside truck yard may be installed.
9. Special drive for plantation should be conducted in coming monsoon along outside the boundary wall from Ram Singh residence to Government School of Ghurdang, boundary wall at AFR Storage shed and truck parking yard area and any other relevant area with community participation.
10. The possibility of more co-incineration of polythene and AFR should be explore and to achieve the target as given by MPPCB.
11. The industry should comply the new emission norms all the time as notified by MoEF&CC.
12. The unit shall ensure proper calibration and periodic maintenance of all installed CEMS and maintain proper records w.r.t. calibration.

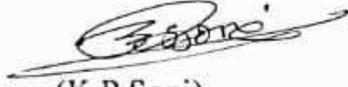
Summary :-

There is no buffer zone in between Ghurdang village and unit this is the main contention of this issue. The unit was established in 1959 at that time, there was no guideline or concept of buffer zone establishment around the industry.

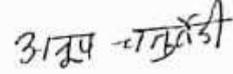
The unit generally complies with the emission norms, however, ambient air quality in a nearby area exceeds the norms. For that fugitive emission, movements of heavy vehicles, background dust, and other allied factors are responsible which need to take care of immediately. It is pertinent to mention that material transfer points and unpaved roads in the area are major non-point sources of pollution. To

control this, efficient operation of APCD at all the time and adoption of additional dust control measures are required.

At Ghurdang village side, a massive tree plantation with community involvement and peripheral management to control fugitive emission is most essential. For this a time, bond action plan may be asked from the unit for compliance with the recommendation of the committee.



(K P Soni)
Regional Officer, MPPCB,
Satna



(Dr Anoop Chaturvedi)
Scientist-B, CPCB-RD-Bhopal

Photograph of visit



Discussion with applicant





Ambient air and fugitive emission monitoring





Noise level monitoring





Ground water sampling





Coal transfer and storage area





Hazardous waste storage area



Road sweeping machine



Husk and AFR storage area



Madhya Pradesh Pollution Control Board

Environmental Surveillance Center

Paryavaran Parisar, E-5, Arera Colony, Bhopal - 462016 (M.P.)

Ph : 0755-2469180, Fax : 0755-2463742, E-mail : ercmppcb@nic.in, Web : www.erc.mp.gov.in

Real Time Data Acquisition And Monitoring

Custom Report

Industry Name : Birla Corporation Limited

From Date : 2022/04/02 06:00:00 To Date : 2022/04/03 17:00:06

Industry Status: site_status

Description	AAQMS 1_Bhandavgarh_Colony_and_Krishi_Upaj_Mandi_Satna	AAQMS 1_Bhandavgarh_Colony_and_Krishi_Upaj_Mandi_Satna	AAQMS 1_Bhandavgarh_Colony_and_Krishi_Upaj_Mandi_Satna
	PM10_U	PM2.5_U	SO2_U
Prescribed Standards	0 - 100	0 - 60	0 - 80
Maximum Data	58.44	10.36	9.7
Minimum Data	55.85	9.95	9.28
Geometric Mean	57.14	10.15	9.49
Median	57.14	10.15	9.49
Standard Deviation	1.83	0.29	0.3
Maximum Value At Time	2022-04-03	2022-04-02	2022-04-03
Minimum Value At Time	2022-04-02	2022-04-03	2022-04-02
Valid Data Points	2	2	2
Total Data Points	2	2	2
Data Availability %	100.0%	100.0%	100.0%

Sl. No.	Time	AAQMS 1_Bhandavgarh_Colony_and_Krishi_Upaj_Mandi_Satna	AAQMS 1_Bhandavgarh_Colony_and_Krishi_Upaj_Mandi_Satna	AAQMS 1_Bhandavgarh_Colony_and_Krishi_Upaj_Mandi_Satna
		PM10_U	PM2.5_U	SO2_U
1	2022-04-02	55.85	10.36	9.28
2	2022-04-03	58.44	9.95	9.70

Report Details: BCLS | 2022-04-03 17:11:25 | Custom Report



Madhya Pradesh Pollution Control Board

Environmental Surveillance Center

Paryavaran Parisar, E-5, Arera Colony, Bhopal - 462016 (M.P.)
Ph : 0755-2469180, Fax : 0755-2463742, E-mail : ercmppcb@nic.in, Web : www.erc.mp.gov.in

Real Time Data Acquisition And Monitoring

Custom Report

Industry Name : Birla Corporation Limited
From Date: 2022/04/02 06:00:00 To Date : 2022/04/03 17:00:27
Industry Status: site_status

Description	AAQMS_2_SCW_COLONY- PM10_U	AAQMS_2_SCW_COLONY- PM2.5_U	AAQMS_2_SCW_COLONY- SO2_U	AAQMS_2_SCW_COLONY- NOx_U	AAQMS_2_SCW_COLONY- CO_U
Prescribed Standards	0 - 100	0 - 60	0 - 80	0 - 80	0 - 4
Maximum Data	56.79	22.79	21.85	14.68	0.33
Minimum Data	56.7	22.7	21.68	14.54	0.32
Geometric Mean	56.74	22.74	21.76	14.61	0.32
Median	56.74	22.74	21.76	14.61	0.32
Standard Deviation	0.06	0.06	0.12	0.1	0.01
Maximum Value At Time	2022-04-03	2022-04-03	2022-04-02	2022-04-02	2022-04-02
Minimum Value At Time	2022-04-02	2022-04-02	2022-04-03	2022-04-03	2022-04-03
Valid Data Points	2	2	2	2	2
Total Data Points	2	2	2	2	2
Data Availability %	100.0%	100.0%	100.0%	100.0%	100.0%

Sl No	Time	AAQMS_2_SCW_COLONY- PM10_U	AAQMS_2_SCW_COLONY- PM2.5_U	AAQMS_2_SCW_COLONY- SO2_U	AAQMS_2_SCW_COLONY- NOx_U	AAQMS_2_SCW_COLONY- CO_U
1	2022-04-02	56.70	22.70	21.85	14.68	0.33
2	2022-04-03	56.79	22.79	21.68	14.54	0.32

Report Details: BCLS | 2022-04-03 17:14:06 | Custom Report



Birla Corporation Limited
Unit: Satna Cement Works
P.O.: Birla Vikas, Satna - 485005
Madhya Pradesh
P: 07672 412000/01 F : 07672 257456
E : admin.scw@birlacorp.com

03.04.22

Dr. Anup Chaturvedi
Scientist -B
CPCB Regional Directorate,
Bhopal

Dear Sir,

Following sections in our plant SCW & BVC are stopped / under maintenance during the visit of CPCB monitoring team. Details are as given below:

1. BVC Plant Vertical Coal Mill– Stopped as per no demand on dated 02/4/22
2. SCW Plant Vertical Coal Mill– Stopped as per no demand on dated 02/4/22
3. BVC Cement Mill No.2 – Stopped due to no space in silo on dated 03/4/2022
4. SCW Cement Mill No. 1 –Under maintenance.

Regards,

A handwritten signature in blue ink, appearing to read "Sunil Kasture", is written over a horizontal line.

(SUNIL KASTURE)

DGM – Sustainable Development

Birla Corporation Limited

Unit- Satna Cement Works

Satna (M.P.)



Madhya Pradesh Pollution Control Board

Environmental Surveillance Center

Paryavaran Parisar, E-5, Arera Colony, Bhopal - 462016 (M.P.)

Ph : 0755-2469180, Fax : 0755-2463742, E-mail : ercmppcb@nic.in, Web : www.erc.mp.gov.in

Real Time Data Acquisition And Monitoring

Custom Report

Industry Name : Birla Corporation Limited

From Date: 2022/04/02 00:00:00 To Date : 2022/04/02 23:59:34

Industry Status: site_status

Description	BVC_27MW_TPP-PM_U	BVC_27MW_TPP-SOx_U	BVC_27MW_TPP-NOx_U
Prescribed Standards	0 - 50	0 - 600	0 - 800
Maximum Data	16.99	286.47	89.56
Minimum Data	16.99	286.47	89.56
Geometric Mean	16.99	286.47	89.56
Median	16.99	286.47	89.56
Standard Deviation	NA	NA	NA
Maximum Value At Time	2022-04-02	2022-04-02	2022-04-02
Minimum Value At Time	2022-04-02	2022-04-02	2022-04-02
Valid Data Points	1	1	1
Total Data Points	1	1	1
Data Availability %	100.0%	100.0%	100.0%

Sl No	Time	BVC_27MW_TPP-PM_U	BVC_27MW_TPP-SOx_U	BVC_27MW_TPP-NOx_U
1	2022-04-02	16.99	286.47	89.56

Report Details: BCLS | 2022-04-03 16:09:33 | Custom Report



Madhya Pradesh Pollution Control Board

Environmental Surveillance Center

Paryavaran Parisar, E-5, Aera Colony, Bhopal - 462016 (M.P.)

Ph : 0755-2469180, Fax : 0755-2463742, E-mail : ercmppcb@nic.in, Web : www.erc.mp.gov.in

Real Time Data Acquisition And Monitoring

Custom Report

Industry Name : Birla Corporation Limited

From Date: 2022/04/03 00:00:00 To Date : 2022/04/03 16:00:10

Industry Status: site_status

Description	Stack_1_SCW_Kiln_RM_Baghouse_Stack-				Stack_1_SCW_Kiln_RM_Baghouse_Stack-				Stack_1_SCW_Kiln_RM_Baghouse_Stack-			
	NOx_U				SOx_U				PM_U			
Prescribed Standards	0 - 800				0 - 100				0 - 30			
Maximum Data	345.88				5.88				5.03			
Minimum Data	345.88				5.88				5.03			
Geometric Mean	345.88				5.88				5.03			
Median	345.88				5.88				5.03			
Standard Deviation	NA				NA				NA			
Maximum Value At Time	2022-04-03				2022-04-03				2022-04-03			
Minimum Value At Time	2022-04-03				2022-04-03				2022-04-03			
Valid Data Points	1				1				1			
Total Data Points	1				1				1			
Data Availability %	100.0%				100.0%				100.0%			

Sl No	Time	Stack_1_SCW_Kiln_RM_Baghouse_Stack-				Stack_1_SCW_Kiln_RM_Baghouse_Stack-				Stack_1_SCW_Kiln_RM_Baghouse_Stack-			
		NOx_U				SOx_U				PM_U			
1	2022-04-03	345.88				5.88				5.03			

Report Details: BCLS | 2022-04-03 16:26:41 | Custom Report



Madhya Pradesh Pollution Control Board

Environmental Surveillance Center

Paryavaran Parisar, E-5, Arera Colony, Bhopal - 462016 (M.P.)

Ph : 0755-2469180, Fax : 0755-2463742, E-mail : ercmppcb@nic.in, Web : www.erc.mp.gov.in

Real Time Data Acquisition And Monitoring

Custom Report

Industry Name : Birla Corporation Limited

From Date: 2022/04/03 00:00:00 To Date : 2022/04/03 16:30:03

Industry Status: site_status

Description	Stack 2 SCW Kiln Bag House Stack				Stack 2 SCW Kiln Bag House Stack				Stack 2 SCW Kiln Bag House Stack			
	NOx_U				SOx_U				PM_U			
Prescribed Standards	0 - 800				0 - 100				0 - 30			
Maximum Data	291.39				3.15				5.04			
Minimum Data	291.39				3.15				5.04			
Geometric Mean	291.39				3.15				5.04			
Median	291.39				3.15				5.04			
Standard Deviation	NA				NA				NA			
Maximum Value At Time	2022-04-03				2022-04-03				2022-04-03			
Minimum Value At Time	2022-04-03				2022-04-03				2022-04-03			
Valid Data Points	1				1				1			
Total Data Points	1				1				1			
Data Availability %	100.0%				100.0%				100.0%			

Sl No	Time	Stack 2 SCW Kiln Bag House Stack				Stack 2 SCW Kiln Bag House Stack				Stack 2 SCW Kiln Bag House Stack			
		NOx_U				SOx_U				PM_U			
1	2022-04-03	291.39				3.15				5.04			

Report Details: BCLS | 2022-04-03 17:00:20 | Custom Report



Madhya Pradesh Pollution Control Board

Environmental Surveillance Center

Paryavaran Parisar, E-5, Arera Colony, Bhopal - 462016 (M.P.)

Ph : 0755-2469180, Fax : 0755-2463742, E-mail : ercmppcb@nic.in, Web : www.erc.mp.gov.in

Real Time Data Acquisition And Monitoring

Custom Report

Industry Name : Birla Corporation Limited

From Date: 2022/04/03 00:00:00 To Date : 2022/04/03 16:30:51

Industry Status: site_status

Description	Stack_3_SCW_Cooler_ESP_Stack-PM_U
Prescribed Standards	0 - 30
Maximum Data	8.67
Minimum Data	8.67
Geometric Mean	8.67
Median	8.67
Standard Deviation	NA
Maximum Value At Time	2022-04-03
Minimum Value At Time	2022-04-03
Valid Data Points	1
Total Data Points	1
Data Availability %	100.0%

SI No	Time	Stack_3_SCW_Cooler_ESP_Stack-PM_U
1	2022-04-03	8.67

Report Details: BCLS | 2022-04-03 17:03:51 | Custom Report



Madhya Pradesh Pollution Control Board

Environmental Surveillance Center

Paryavaran Parisar, E-5, Arera Colony, Bhopal - 462016 (M.P.)

Ph : 0755-2469180, Fax : 0755-2463742, E-mail : ercmppcb@nic.in, Web : www.erc.mp.gov.in

Real Time Data Acquisition And Monitoring

Custom Report

Industry Name : Birla Corporation Limited

From Date: 2022/04/03 00:00:00 To Date : 2022/04/03 16:30:58

Industry Status: site_status

Description	Stack_4_SCW_Coal_Ball_Mill_BDC_Stack-PM_U
Prescribed Standards	0 - 30
Maximum Data	4.19
Minimum Data	4.19
Geometric Mean	4.19
Median	4.19
Standard Deviation	NA
Maximum Value At Time	2022-04-03
Minimum Value At Time	2022-04-03
Valid Data Points	1
Total Data Points	1
Data Availability %	100.0%

Sl No	Time	Stack_4_SCW_Coal_Ball_Mill_BDC_Stack-PM_U
1	2022-04-03	4.19

Report Details: BCLS | 2022-04-03 17:02:01 | Custom Report



Madhya Pradesh Pollution Control Board

Environmental Surveillance Center

Paryavaran Parisar, E-5, Arera Colony, Bhopal - 462016 (M.P.)

Ph : 0755-2469180, Fax : 0755-2463742, E-mail : ercmppcb@nic.in, Web : www.erc.mp.gov.in

Real Time Data Acquisition And Monitoring

Custom Report

Industry Name : Birla Corporation Limited

From Date: 2022/04/02 00:00:00 To Date : 2022/04/02 23:59:39

Industry Status: site_status

Description	Stack_7_SCW_Cement_Mill_No_1A_BDC_Stack-PM_U
Prescribed Standards	0 - 30
Maximum Data	9.02
Minimum Data	9.02
Geometric Mean	9.02
Median	9.02
Standard Deviation	NA
Maximum Value At Time	2022-04-02
Minimum Value At Time	2022-04-02
Valid Data Points	1
Total Data Points	1
Data Availability %	100.0%

Sl No	Time	Stack_7_SCW_Cement_Mill_No_1A_BDC_Stack-PM_U
1	2022-04-02	9.02

Report Details: BCLS | 2022-04-03 17:05:42 | Custom Report



Madhya Pradesh Pollution Control Board

Environmental Surveillance Center

Paryavaran Parisar, E-5, Arera Colony, Bhopal - 462016 (M.P.)

Ph : 0755-2469180, Fax : 0755-2463742, E-mail : ercmppcb@nic.in, Web : www.erc.mp.gov.in

Real Time Data Acquisition And Monitoring

Custom Report

Industry Name : Birla Corporation Limited

From Date: 2022/04/02 00:00:00 To Date : 2022/04/02 23:05:18

Industry Status: site_status

Description	Stack_8_Raw_Mill_ESP-SOx_U	Stack_8_Raw_Mill_ESP-NOx_U	Stack_8_Raw_Mill_ESP-PM_U
Prescribed Standards	0 - 100	0 - 800	0 - 30
Maximum Data	4.93	421.35	0.03
Minimum Data	4.93	421.35	0.03
Geometric Mean	4.93	421.35	0.03
Median	4.93	421.35	0.03
Standard Deviation	NA	NA	NA
Maximum Value At Time	2022-04-02	2022-04-02	2022-04-02
Minimum Value At Time	2022-04-02	2022-04-02	2022-04-02
Valid Data Points	1	1	1
Total Data Points	1	1	1
Data Availability %	100.0%	100.0%	100.0%

SI No	Time	Stack_8_Raw_Mill_ESP-SOx_U	Stack_8_Raw_Mill_ESP-NOx_U	Stack_8_Raw_Mill_ESP-PM_U
1	2022-04-02	4.93	421.35	0.03

Report Details: BCLS | 2022-04-03 15:57:32 | Custom Report



Madhya Pradesh Pollution Control Board

Environmental Surveillance Center

Paryavaran Parisar, E-5, Arera Colony, Bhopal - 462016 (M.P.)

Ph : 0755-2469180, Fax : 0755-2463742, E-mail : ercmppcb@nic.in, Web : www.erc.mp.gov.in

Real Time Data Acquisition And Monitoring

Custom Report

Industry Name : Birla Corporation Limited

From Date: 2022/04/02 00:00:00 To Date : 2022/04/02 23:59:16

Industry Status: site_status

Description	Stack_9_BVC_Kiln_Bag_House- SOx_U	Stack_9_BVC_Kiln_Bag_House- NOx_U	Stack_9_BVC_Kiln_Bag_House- PM_U
Prescribed Standards	0 - 100	0 - 800	0 - 30
Maximum Data	0.0	400.53	10.97
Minimum Data	0.0	400.53	10.97
Geometric Mean	0.0	400.53	10.97
Median	0.0	400.53	10.97
Standard Deviation	NA	NA	NA
Maximum Value At Time	2022-04-02	2022-04-02	2022-04-02
Minimum Value At Time	2022-04-02	2022-04-02	2022-04-02
Valid Data Points	1	1	1
Total Data Points	1	1	1
Data Availability %	100.0%	100.0%	100.0%

Sl No	Time	Stack_9_BVC_Kiln_Bag_House- SOx_U	Stack_9_BVC_Kiln_Bag_House- NOx_U	Stack_9_BVC_Kiln_Bag_House- PM_U
1	2022-04-02	0	400.53	10.97

Report Details: BCLS | 2022-04-03 16:02:03 | Custom Report



Madhya Pradesh Pollution Control Board

Environmental Surveillance Center

Paryavaran Parisar, E-5, Arera Colony, Bhopal - 462016 (M.P.)

Ph : 0755-2469180, Fax : 0755-2463742, E-mail : ercmppcb@nic.in, Web : www.erc.mp.gov.in

Real Time Data Acquisition And Monitoring

Custom Report

Industry Name : Birla Corporation Limited

From Date: 2022/04/02 00:00:00 To Date : 2022/04/02 23:59:42

Industry Status: site_status

Description	Stack_10_BVC_Cooler-PM_U
Prescribed Standards	0 - 30
Maximum Data	3.3
Minimum Data	3.3
Geometric Mean	3.3
Median	3.3
Standard Deviation	NA
Maximum Value At Time	2022-04-02
Minimum Value At Time	2022-04-02
Valid Data Points	1
Total Data Points	1
Data Availability %	100.0%

SI No	Time	Stack_10_BVC_Cooler-PM_U
1	2022-04-02	3.3

Report Details: BCLS | 2022-04-03 16:18:37 | Custom Report



Madhya Pradesh Pollution Control Board

Environmental Surveillance Center

Paryavaran Parisar, E-5, Arera Colony, Bhopal - 462016 (M.P.)

Ph : 0755-2469180, Fax : 0755-2463742, E-mail : ercmppcb@nic.in, Web : www.erc.mp.gov.in

Real Time Data Acquisition And Monitoring

Custom Report

Industry Name : Birla Corporation Limited

From Date: 2022/04/03 00:00:00 To Date : 2022/04/03 16:00:05

Industry Status: site_status

Description	Stack_13_BVC_Cement_Mill_No_1_BDC-PM_U
Prescribed Standards	0 - 30
Maximum Data	11.8
Minimum Data	11.8
Geometric Mean	11.8
Median	11.8
Standard Deviation	NA
Maximum Value At Time	2022-04-03
Minimum Value At Time	2022-04-03
Valid Data Points	1
Total Data Points	1
Data Availability %	100.0%

Sl No	Time	Stack_13_BVC_Cement_Mill_No_1_BDC-PM_U
1	2022-04-03	11.8

Report Details: BCLS | 2022-04-03 16:22:28 | Custom Report



Madhya Pradesh Pollution Control Board

Environmental Surveillance Center

Paryavaran Parisar, E-5, Arera Colony, Bhopal - 462016 (M.P.)

Ph : 0755-2469180, Fax : 0755-2463742, E-mail : ercmppcb@nic.in, Web : www.erc.mp.gov.in

Real Time Data Acquisition And Monitoring

Custom Report

Industry Name : Birla Corporation Limited

From Date: 2022/04/02 00:00:00 To Date : 2022/04/02 23:59:04

Industry Status: site_status

Description	Stack_11_BVC_Coal_Ball_Mill_BDC-PM_U
Prescribed Standards	0 - 30
Maximum Data	3.82
Minimum Data	3.82
Geometric Mean	3.82
Median	3.82
Standard Deviation	NA
Maximum Value At Time	2022-04-02
Minimum Value At Time	2022-04-02
Valid Data Points	1
Total Data Points	1
Data Availability %	100.0%

SI No	Time	Stack_11_BVC_Coal_Ball_Mill_BDC-PM_U
1	2022-04-02	3.82

Report Details: BCLS | 2022-04-03 16:04:16 | Custom Report



Consent Order

CTO - AFR

ANNEXURE - 4

M.P. Pollution Control Board

E-5, Arera Colony

Paryavaran Parisar, Bhopal - 16 MP

Tele : 0755-2466191, Fax-0755-2463742

RED-LARGE	CCA-Expansion	VALIDITY (A/W): 30/04/2018	CONSENT NO: ***	PCB ID: 27695
-----------	---------------	----------------------------	-----------------	---------------

NO: /MPPCB/SAT

To,
 The Occupier,
 M/s. Birla Corporation Ltd.,
 (Unit-Satna Cement Works),
 Birla Vikas, Tal : Raghurajnagar,
 Distt. Satna (M.P.)

Subject: Grant of Consent to Operate under section 25 of the Water (Prevention & Control of Pollution) Act,1974 & under section 21 of the Air (Prevention & Control of Pollution) Act,1981

Ref: Your Application Receipt No. 309651 Dt. 12/05/2017 and last communication received on Dt. 25/05/2017.

With reference to your above application for consent to operate has been considered under the aforesaid Acts and existing rules therein. The M. P. Pollution Control Board has agreed to grant consent for the use of Agro waste, woody biomass and polythene waste -200000 MTPA, Non-Hazardous waste like Laminated waste/Packing waste & Plastic waste (4000 TPA) and Damaged & date Expired FMCG Products (4000 TPA) as AFR as raw material without any change in the production capacity. This consent will be valid up to 30/04/2018, subject to the fulfillment of the terms & conditions as enclosed with this letter.

SUBJECT TO THE FOLLOWING CONDITIONS :-

- a. Location: Birla Vikas, Tal : Raghurajnagar, Distt. Satna (M.P.)
- b. The capital investment in lakhs: Rs. 77600
- c. Product & Production Capacity:

Product	CTE Qty./Year	CCA Qty./Year	Applied Qty./Year
Cement	3000000.000 M.T.	3000000.000 M.T.	3000000.000 M.T.
Clinker	3400000.000 M.T.	3400000.000 M.T.	3400000.000 M.T.

Note:- For any change in above industry shall obtain fresh consent from the board & the use of pet-coke in the process as a fuel with immediate effect until final decision is being taken in compliance of the order of Hon'ble NGT, Principal Bench, New Delhi, dated 16/5/2017.

The Validity of the consent is up to 30/04/2018 and has to be renewed before expiry of consent validity. Online application through XGN with annual license fees in this regard shall be submitted to this office 6 months before expiry of the consent/Authorization. Board reserves the right to amend/cancel / revoke the above condition in part or whole as and when required.

Enclosures:-

- * Conditions under Water Act
- * Conditions under Air Act
- * General conditions

e-Sign
 Seeding from UIDAI server
 Digitally Sign with Aadhaar

CHD-636 , NULL , INDORE - 452010 , MADHYA PRADESH
 Member Secretary
 e-Signed On 11/06/2017 00:15:02
 (Organic Authentication on AADHAR from UIDAI Server)
 TPAV # LE5CO974Q4

Consent No:AW-47083, Validity:30/04/2018, Outward No:55263.11/06/2017, TPAV # LE5CO974Q4

Print Dt: 05/06/2017

e-Signed (Physical Signature NOT requires)

Page: 1 / 7 **N I C**



Consent Order

M.P. Pollution Control Board
E-5, Arera Colony
Paryavaran Parisar, Bhopal - 16 MP
Tele : 0755-2466191, Fax-0755-2463742

CONDITIONS PERTAINING TO WATER (PREVENTION & CONTROL OF POLLUTION) ACT 1974 :

1. The daily quantity of trade effluent generation shall not exceed 0.000 KL/day, and the daily quantity of sewage generation shall not exceed 355.000 KL/day

2. Trade Effluent Treatment:-

The applicant shall provide comprehensive effluent treatment system as per the proposal submitted to the Board and maintain the same properly to achieve following standards-

pH	Between	5.5 - 9.0	TDS	Not exceed	2100 mg/l.
Suspended Solids	Not exceed	100 mg/l.	Chlorides	Not exceed	1000 mg/l.
BOD ₅ Days 27°C	Not exceed	30 mg/l.			
COD	Not exceed	250 mg/l.			
Oil and grease	Not exceed	10 mg/l.			

For other parameters general standards of discharge as notified under EP Act 1986 shall be applicable.

3. Sewage Treatment :- The applicant shall provide comprehensive sewage treatment system as per the proposal submitted to the Board and maintain the same properly to achieve following standards-

pH	Between	6.5 - 9.0
Suspended Solids	Not exceed	10 mg/l.
BOD ₅ Days 27°C	Not exceed	10 mg/l.
COD	Not exceed	50 mg/l.
Oil and grease	Not exceed	10 mg/l.

Sr	Water Code (Qty. in klpd.)	WC : 3767.000	WWG : 355.000	Water Source
1	Cooling Water	1213.000	0.000	Mine Water
2	Domestic Purpose	988.000	322.000	Mine Water

4. The effluent shall be treated up to prescribed Standards and reuse in the process, for cooling and for green belt devolvement/gardening within premises. Hence zero discharge condition shall be practiced. In no case treated effluent shall be discharged outside of industry/unit premises.

5. Water meter preferably electromagnetic/ultrasonic type with digital flow recording facilities shall be installed separately for category wise consumption of water as per Water (Prevention and Control of Pollution) Cess Act 1977 for Industrial cooling/boiler feed, mine spray, process & domestic purposes and data shall be submitted online through XGN monthly patrak/statements. The industry/unit shall also monitor the treated wastewater flow and report the same online through monthly patrak/statements.

6. Any change in production capacity, process, raw material used etc. and for any enhancement of the above prior permission of the Board shall be obtained. All authorized discharges shall be consistent with terms and conditions of this consent. Facility expansions, production increases or process modifications which result new or increased discharges of pollutants must be reported by submission of a fresh consent application for prior permission of the Board

7. All treatment/control facilities/systems installed or used by the applicant shall be regularly maintained in good working order and operate effectively/efficiently to achieve compliance of the terms and conditions of this consent

8. The specific effluent limitations and pollution control systems applicable to the discharge permitted herein are set forth as above conditions.

9. Compilation of Monitoring-

- Samples and measurements taken to meet the monitoring requirements specified above shall be representative of the volume and nature of monitored discharge.
- Following promulgation of guidelines establishing test procedures for the analysis of pollutants, all sampling and analytical methods used to meet the monitoring requirements specified above shall conform to such guidelines unless otherwise specified sampling and analytical methods shall conform to the latest edition of the Indian Standard specifications and where it is not specified the guidelines as per standard methods for the examination of Water and Waste latest edition of the American Public Health Association, New York U.S.A. shall be used.
- The applicant shall take samples and measurement to meet the monthly requirements specified above and report online through XGN the same to the Board.

Consent No:AW-47083, Validity:30/04/2018, Outward No:55263,11/06/2017, TPAV # LE5CO974Q4



10. Recording of Monitoring-

- i. The applicant shall make and maintain online records of all information resulting from monitoring activities by this Consent.
- ii. The applicant shall record for each measurement of samples taken pursuant to the requirements of this Consent as follows:
 - (i) The date, exact place and time of sampling
 - (ii) The dates on which analysis were performed
 - (iii) Who performed the analysis?
 - (iv) The analytical techniques or methods used and
 - (v) The result of all required analysis
- iii. If the applicant monitors any Pollutant more frequently as is by this Consent he shall include the results of such monitoring in the calculation and reporting of values required in the discharge monitoring reports which may be prescribed by the Board. Such increased frequency shall be indicated on the Discharge Monitoring Report Form.
- iv. The applicant shall retain for a minimum of 3 years all records of monitoring activities including all records of Calibration and maintenance of instrumentation and original strip chart regarding continuous monitoring instrumentation. The period of retention shall be extended during the course of any unresolved litigation regarding the discharge of pollutants by the applicant or when requested by Central or State Board or the court.

11. Reporting of Monitoring Results:-

Monitoring Information required by this Consent shall be summarized and reported by submitting a Discharge Monitoring report on line to the Board.

12. Limitation of discharge of oil Hazardous Substance in harmful quantities:-

The applicant shall not discharge oil or other hazardous substances in quantities defined as harmful in relevant regulations into natural water course. Nothing in this Consent shall be deemed to preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities, or penalties to which the applicant is or may be subject to clauses.

13. Limitation of visible floating solids and foam:

During the period beginning date of issuance the applicant shall not discharge floating solids or visible foam.

14. Disposal of Collected Solid-

All hazardous waste/sludge shall be disposed of as per the Authorization issued under Hazd. & other waste Rules 2016. And/other Solids Sludges, dirt, silt or other pollutant separated from or resulting from treatment shall be disposed of in such a manner as to prevent any pollutant from such materials from entering any such water Any live fish, Shall fish or other animal collected or trapped as a result of intake water screening or treatment may be returned to eaters body habitat.

15. Provision for Electric Power Failure-

The applicant shall assure to the consent issuing authority that the applicant has installed or provided for an alternative electric power source sufficient to operate all facilities utilized by the applicant to maintain compliance with the terms and conditions of the Consent.

16. Prohibition of Bypass system-

The diversion or bypass of any discharge from facilities utilized by the applicant to maintain compliance with the terms and conditions of this Consent is prohibited except :

- i. where unavoidable to prevent loss of life or severe property damage, or
- ii. Where excessive storm drainage or run off would damage any facilities necessary for compliance with the terms and conditions of this Consent. The applicant shall immediately notify the consent issuing authorities in writing of each such diversion or by-pass in accordance with the procedure specified above for reporting non-compliance.

17. Industry/Institute/mine management shall submit the information online through XGN in reference to compliance of consent conditions.

Additional Water condition:

1. The industry shall install Digital water meters for the measurement of water consumption in different categories as classified Under Water (Prevention and Control of Pollution), Cess Act, 1977.
2. Storm water shall not be allowed to mix with effluent, treated sewage or floor washing. Storm water shall be channelized through separate drain(S) as per natural gradient passing through lined pits each having holding capacity of 10 minutes (Hourly average) of rain fall for its Catchment area.

**CONDITIONS PERTAINING TO AIR (PREVENTION & CONTROL OF POLLUTION) ACT 1981 :-**

1. The applicant shall provide comprehensive air pollution control system consisting of control equipments as per the proposal submitted to the Board with reference to generation of emission and same shall be operated & maintained continuously so as to achieve the level of pollutants to the following standards:-

Name of section	Stack height(mtrs.)	Fuel	Control equipment to be installed	P.M, SO _x , NO _x (mg/Nm ³)
Cement Mill	42	--	bag house stack,	30,100,800
Coal Mill	62	COA	baghouse stack,	30,100,800
Coal Mill	62	COA	baghouse stack,	30,100,800
Cooler Exit	31	---	E.S.P,	30,100,800
Cooler Exit	31	---	E.S.P,	30,100,800
Kilns	42	COA	bag house stack,	30,100,800
Raw Mill Kiln	105	COA	E.S.P,	30,100,800
Raw Mill Kiln	130	COA	E.S.P,	30,100,800

2. Ambient air quality at the boundary of the industry/unit premises shall be monitored and reported to the Board regularly on quarterly basis: The Ambient air quality norms are prescribed in MoEF gazette notification no. GSR/826(E), dated: 16/11/09. Some of the parameters are as follows:

- Particulate Matter (less than 10 micron) - 100 $\mu\text{g}/\text{m}^3$ (PM₁₀ $\mu\text{g}/\text{m}^3$ 24 hrs. basis)
- Particulate Matter (less than 2.5 micron) - 60 $\mu\text{g}/\text{m}^3$ (PM_{2.5} $\mu\text{g}/\text{m}^3$ 24 hrs. basis)
- Sulphur Dioxide [SO₂] (24 hrs. Basis) - 80 $\mu\text{g}/\text{m}^3$
- Nitrogen Oxides [NO_x] (24 hrs. Basis) - 80 $\mu\text{g}/\text{m}^3$
- Carbon Monoxide [CO] (8 hrs. Basis) - 2000 $\mu\text{g}/\text{m}^3$

3. The industry shall take adequate measures for control of noise level generated from industrial activities within the premises less than 75 dB(A) during day time and 70 dB(A) during night time.

4. Industry/Unit shall provide with each stack port hole with safe platform of 1 meter width with support & spiral ladder/ Stepped ladder with hand rail up to monitoring platform as per specifications given in part-III emission regulation of CPCB. In no case monkey ladder shall be allowed as stack monitoring facility.

5. The industry/unit shall make the necessary arrangements for control of the fugitive emission from any source of emission/section/activities.

6. All other fugitive emission sources such as leakages, seepages, spillages etc shall be ensured to be plugged or sealed or made airtight to avoid the public nuisance.

7. The industry/ unit shall ensure all necessary arrangements for control of odour nuisance from the industrial activities or process within premises

8. All the internal roads shall be made pucca to control the fugitive emissions of particulate matter generated due to transportation and internal movements. Good housekeeping practices shall be adopted to avoid leakages, seepages, spillages etc.

9. Industry shall take effective steps for extensive tree plantation of the local tree species within or around the industry/unit premises for general improvement of environmental conditions and as stated in additional condition.

10. Monitoring Information required by this Consent shall be summarized and reported by submitting a monthly emission monitoring report on line to the Board.

11. The industry shall stop the use of pet-coke in the process as a fuel with immediate effect until final decision is being taken in compliance of the order of Hon'ble NGT, Principal Bench, New Delhi, dated 16/5/2017 in reference to original Application No. 471 of 2016 in the matter of People for Education Research Scholarship & Outward Nutrition V/S Union of India & others.

Additional Air condition:

- The industry shall install continuous on line monitoring system with all emission sources and connect the same with Environment Surveillance Centre, MP Pollution control board Bhopal for real time remote surveillance.

Consent No:AW-47083, Validity:30/04/2018, Outward No:55263.11/06/2017, TPAV # LE5CO974Q4



Consent Order

M.P. Pollution Control Board
E-5, Arera Colony
Paryavaran Parisar, Bhopal - 16 MP
Tele : 0755-2466191, Fax-0755-2463742

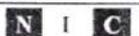
2. The industry is permitted to use Agro waste, woody biomass and polythene waste -200000 MTPA as AFR, Non-Hazardous waste like Laminated waste/Packing waste & Plastic waste (4000 TPA) and Damaged & date Expired FMCG Products (4000 TPA).
3. The use of pet coke shall be stopped immediately in the process in compliance of the NGT order dated 15/6/2017.
4. The industry shall provide pneumatic system for the handling of AFR & shall comply with the monitoring protocol and standard operation procedure as decided by the CPCB for the use of AFR.
5. The industry shall comply with the monitoring protocol as decided by the CPCB for the use of AFR.
6. Remote calibration shall be completed within 15 days.
7. One CAAQMS shall be shifted at Satna City in residential/commercial area within 30 days.
8. Up gradation of existing APC at Kiln/ cooler section are to be done to maintain emission level below 30 mg/Nm³ as per the Time Bound Action plan submitted to CBCB.

Consent No:AW-47083,Validity:30/04/2018, Outward No:55263.11/06/2017, TPAV # LE5CO974Q4

Print Dt: 05/06/2017

e-Signed (Physical Signature NOT requires)

Page: 5 / 7





GENERAL CONDITIONS:

1. The non hazardous solid waste arresting in the industry/unit/unit premises sweeping, etc. be disposed off scientifically so as not to cause any nuisance/pollution. The applicant shall take necessary permission from civic authorities for disposal to dumping site. If required.

Non Hazardous Solid wastes:-

Type of waste	Disposal
Scrap/ Plastic packing material wood, card board, gunny bags etc	Sale to authorized party/As Per CPCB - MoEF Guide lines/ Others

2. The applicant shall allow the staff of Madhya Pradesh Pollution Control Board and/or their authorized representative, upon the representation of credentials:

- To inspect raw material stock, manufacturing processes, reactors, premises etc to perform the functions of the Board.
- To enter upon the applicant's premises where an effluent source is located or in which any records are required to be kept under the terms and conditions of this Consent.
- To have access at reasonable times to any records required to be kept under the terms and conditions of this Consent.
- To inspect at reasonable times any monitoring equipment or monitoring method required in this Consent: or,
- To sample at reasonable times any discharge or pollutants.

3. This consent/authorization is transferable, in case of change of ownership/management and addresses of new Owner/partner/Directors/proprietor should immediately apply for the same.

4. The issuance of this Consent does not convey any property rights in either real or personal property or any exclusive privileges, nor does it authorize any invasion of personal rights, nor any infringement of Central, State or local laws or regulations.

5. Industry shall install separate electric metering arrangement for running of pollution control devices and this arrangement shall be made in such fashion that any non functioning of pollution control devices shall immediately stop electric supply to the production and shall remain tripped till such time unless the pollution control device/devices are made functional. The record of electricity consumption for running of pollution control equipment shall be maintained and submitted to the Board every month

6. This consent is granted in respect of Water pollution control Act 1974 or Air Pollution Control act, 1981 or Authorization under the provisions of Hazardous and other Waste (Management & Transboundary movement) Rules 2016 only and does not relate to any other Department/Agencies. License required from other Department/Agencies have to be obtained by the unit separately and have to comply separately as per there Act / Rules.

7. Balance consent/authorization fee, if any shall be recoverable by the Board even at a later date.

8. The applicant shall submit such information, forms and fees as required by the board not later than 180 day prior to the date of expiration of this consent/authorization

9. The industry/unit shall establish a separate environmental cell, headed by senior officer of the unit for reporting the environmental compliances. The industry/ Unit shall submit environmental statement for the previous year ending 31st March on or before 30th September every year to the Board.

10. Industry shall obtain membership of Emergency Response Center of the Board if needed.

11. Knowingly making any false statement for obtaining consent or compliance of consent conditions shall result in the imposition of criminal penalties as provided under the section 42(g) of the Water Act or section 38 (g) of the Air Act.

12. After notice and opportunity for the hearing, this consent may be modified, suspended or revoked by the Board in whole or in part during its term for cause including, but not limited to, the following:

- Violation of any terms and conditions of this Consent.
- Obtaining this Consent by misrepresentation of failure to disclose fully all relevant facts.
- A change in any condition that requires temporary or permanent reduction or elimination of the authorized discharge.

13. On violation of any of the above-mentioned conditions the consent granted will automatically be taken as canceled and necessary action will be initiated against the industry.

Consent No:AW-47083, Validity:30/04/2018, Outward No:55263.11/06/2017, TPAV # LE5CO974Q4



Consent Order

M.P. Pollution Control Board
E-5, Arera Colony
Paryavaran Parisar, Bhopal - 16 MP
Tele : 0755-2466191, Fax-0755-2463742

Additional condition:

1. The Industry shall install Outdoor HD Industrial grade IP(Internet Protocol) Cameras with pan-Tilt-Zoom(PTZ) feature, minimum focal length 30X with night vision facility and temper proof mechanism at suitable location to display all mission sources and effluent discharge point and the same shall be connected with Environment Surveillance Centre, MP Pollution Control Board Bhopal for remote surveillance.
2. The online monitoring system installed by the industry shall always be kept operational & in working order time to time online remote calibration shall be performed in co-ordination with Environment Surveillance Centre, MP Pollution Control Board Bhopal for remote surveillance.

Consent/authorization as required under the Water (Prevention & Control of Pollution) Act, 1974, The Air (Prevention & Control of Pollution) Act, 1981 is granted to your industry subject to fulfillment of all the conditions mentioned above. For renewal purpose you shall have to make an application to this Board through XGN at least Six months before the date of expiry of this consent/authorization. The applicant without valid consent (for operation) of the Board shall not bring in to use any outlet for the discharge of effluent and gaseous emission.

For and on behalf of
M.P. Pollution Control Board

(Member Secretary)

e Signing from UIDAI
Sign server
Digitally Sign with Aadhaar

CHD-636 , NULL , INDORE - 452010 , MADHYA PRADESH
Member Secretary
e-Signed On 11/06/2017 00:15:02
(Organic Authentication on AADHAR from UIDAI Server)
TPAV # LE5CO974Q4

Consent No:AW-47083, Validity:30/04/2018, Outward No:55263, 11/06/2017, TPAV # LE5CO974Q4

Print Dt: 05/06/2017

e-Signed (Physical Signature NOT requires)

Page: 7 / 7 **N I C**

AFR Details - April-2021 to March 2022

Month	MUNICIPAL WASTE (RDF)		AGRO-WASTE BIOMASS											Waste from FMCG	
	RDF & Plastic Waste From RAMKY, Rewa		Mustard Husk	Rice Husk					Dung	AGRO-BIOMASS	AGRO WASTE WOOD	SUGARCANE WASTE BAGASSE		F M C G	
	M/s Narayan	M/s Mishra		Shri Trading	GURUK UL	Shri Patparnat	Daniyal traders	AM Associat				SATNA ENTER	Puranma	Umiya Timber	DCM
Month	MT	MT	MT	MT	MT	MT	MT	MT	MT	MT	MT	MT	MT	MT	MT
April'21			132.71	116.01	36.17										
May'21			62.78	7.77	453.44	212.46				29.25					
June'21	14.18			1452.05	2061.61	49.92				138.61					
July'21	70.14	110.74		2015.64	2245.01					267.93					
August'21		128.96		1514.39	1031.73					323.64					
Sept'21		265.28		1346.32	1289.97			35.18		428.50					
Oct'21	27.84	60.76		145.70	72.67					52.44	82.36	130.24			
Nov'21	64.14			356.90		1780.24				288.68	100.24	576.12			
Dec'21	127.84	64.82		1629.27		4362.77	495.92		27.19	473.19	30.01	270.74	425.83	62.98	20.48
Jan'22	109.48	220.52		434.99		2587.46	337.77		19.54	37.74				42.22	
Feb'22	313.48	131.74		486.71		3939.20	188.43		20.42	271.83	15.73			80.16	
March'22	220.60	56.24		5.93		3492.34	140.90		13.21	389.20	16.35			54.26	
Total	947.7	1039.06	195.49	9511.7	7190.6	16424	1163.02	35.18	80.36	2701.01	244.69	977.1	425.8	239.6	20.48

कार्यालय मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी जिला सतना (म.प्र.)

क्रमांक / मु0चि0अ0 / विकास / 2021-22 / 3352

सतना, दिनांक 19.04.2022

प्रति,

क्षेत्रीय अधिकारी,
म.प्र. प्रदूषण नियंत्रण बोर्ड,
रीवा सेड मैहर-अमरपाटन वाई पास,
जिला सतना (म.प्र.)।

- विषय -** मे. बिरला कॉरपोरेशन लिमिटेड, सतना सीमेंट वर्क्स के संचालन से आसपास के रहवासी क्षेत्र में लोगों के स्वास्थ्य प्रभाव बावत्।
- संदर्भ-** 1- क्षेत्रीय कार्यालय म.प्र. प्रदूषण नियंत्रण बोर्ड रीवा सेड मैहर-अमरपाटन वाई पास सतना के पत्र क्रमांक / 05 / क्षे.का. / प्रनिबो / पूर्व / 2022 सतना दिनांक 01.04.2022।
2- मान्0 राष्ट्रीय हरित अधिकरण द्वारा जारी आदेश दिनांक 25.02.2022।

महोदय,

उपरोक्त विषयान्तर्गत संदर्भित पत्र के अनुक्रम में लेख है, कि मान्नीय राष्ट्रीय हरित अधिकरण म.प्र. भोपाल द्वारा जारी प्रश्न की जानकारी निम्नानुसार है-

प्रश्न	प्रति उत्तर
मे. बिरला कॉरपोरेशन लिमिटेड सतना यूनिट सतना सीमेंट वर्क्स के संचाल से आसपास के रहवासी क्षेत्र में लोगों के स्वास्थ्य पर होने वाले प्रभाव	सीमेंट फैक्ट्री से हो रहे प्रदूषण से आसपास के रहवासी क्षेत्र एवं शहर में रह रहे निवासीयों के स्वास्थ्य पर असर पडने की शिकायत अभी तक प्राप्त नहीं हुई है।

मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी
जिला सतना (म.प्र.)
19/4/2022



क्षेत्रीय कार्यालय
म.प्र. प्रदूषण नियंत्रण बोर्ड,
रीवा रोड मैहर-अमरपाटन बाई पास, सतना (म.प्र.)
e-Mail-romppcb_satna@rediffmail.com, website- www.mppcb.nic.in

क्रमांक ०५ /क्षे.का./प्रनिबो/पूर्व/2022,

सतना, दिनांक :- ०१/०५/2022

प्रति,

उप संचालक (कृषि),
जिला सतना (म.प्र.)

विषय:- माननीय राष्ट्रीय हरित अधिकरण में प्रचलित प्रकरण OA No. 19/2022 (CZ) में आपके विभाग से संबंधित जानकारी प्रदाय करने बावत्।

सन्दर्भ:- माननीय राष्ट्रीय हरित अधिकरण द्वारा जारी आदेश दिनांक 25.02.2022 ।

—000—

महोदय,

उपरोक्त विषय में लेख है कि माननीय राष्ट्रीय हरित अधिकरण भोपाल में प्रचलित प्रकरण OA NO. 19/2022 (CZ) , अनिल प्रताप सिंह विरुद्ध पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत शासन व अन्य में दिनांक 25.02.2022 को जारी आदेश के परिपालन में मेसर्स बिरला कार्पोरेशन लिमिटेड सतना, यूनिट सतना सीमेंट वर्क्स के संचालन से आसपास के क्षेत्र में कृषि भूमि पर हो रहे विपरीत प्रभाव के बारे में जानकारी इस कार्यालय को 03 दिवस के अन्दर उपलब्ध कराने का कष्ट करें, ताकि जानकारी माननीय राष्ट्रीय हरित अधिकरण भोपाल के समक्ष प्रस्तुत की जा सके।


(के.पी.सोनी)
क्षेत्रीय अधिकारी,
म.प्र. प्रदूषण नियंत्रण बोर्ड,
सतना (म.प्र.)



Birla Corporation Limited

Unit: Satna Cement Works

P.O.: Birla Vikas, Satna – 485005

Madhya Pradesh

P.: 07672 412000/01 F: 07672 257456

E : admin.scw@birlacorp.com

Date: 03.04.2022

Details of Plantation by Birla Corporation Ltd, Satna.

- Total Land area of Plant (SCW+ BVC Plant & Colony) = **499.82 Acre**
- Total plantation (SCW+ BVC Plant & Colony) – 247909 Nos.
- **Green Belt Area – 165.27 Acres**
- **Green belt area - 33.06%**

We hope the above given information are in order.

With regards,

Yours faithfully,
for BIRLA CORPORATION LIMITED
Unit- Sagmania Limestone Mines

A handwritten signature in black ink, appearing to read "Sunil Kasture", with a blue horizontal line underneath.

Sunil Kasture
Head-Sustainable Development



क्षेत्रीय कार्यालय
म.प्र. प्रदूषण नियंत्रण बोर्ड,
रीवा रोड मैहर-अमरपाटन बाई पास, सतना (म.प्र.)
e-Mail-romppcb_satna@rediffmail.com, website- www.mppcb.nic.in

क्रमांक 03 /क्षे.का./प्रनिबो/पूर्व/2022,

सतना, दिनांक :- 01/04/2022

प्रति,

जिला वन मण्डलाधिकारी,
जिला सतना (म.प्र.)

विषय:- माननीय राष्ट्रीय हरित अधिकरण में प्रचलित प्रकरण OA No. 19/2022 (CZ) में आपके विभाग से संबंधित जानकारी प्रदाय करने बावत्।

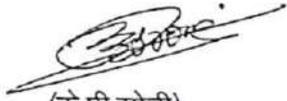
सन्दर्भ:- माननीय राष्ट्रीय हरित अधिकरण द्वारा जारी आदेश दिनांक 25.02.2022 ।

—000—

महोदय,

उपरोक्त विषय में लेख है कि माननीय राष्ट्रीय हरित अधिकरण भोपाल में प्रचलित प्रकरण OA NO. 19/2022 (CZ) , अनिल प्रताप सिंह विरुद्ध पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत शासन व अन्य में दिनांक 25.02.2022 को जारी आदेश के परिपालन में मेसर्स बिरला कार्पोरेशन लिमिटेड सतना, यूनिट सतना सीमेंट वर्क्स द्वारा विगत वर्षों में किये गये प्लांटेशन की जानकारी (यथा क्षेत्रफल, संख्या व स्थान आदि) उपलब्ध कराने हेतु अनुरोध है, ताकि जानकारी माननीय राष्ट्रीय हरित अधिकरण भोपाल के समक्ष प्रस्तुत की जा सके।

सादर सहित ।


(के.पी.सोनी)
क्षेत्रीय अधिकारी,
म.प्र. प्रदूषण नियंत्रण बोर्ड,
सतना (म.प्र.)




Corporate Social Responsibility

Confidential



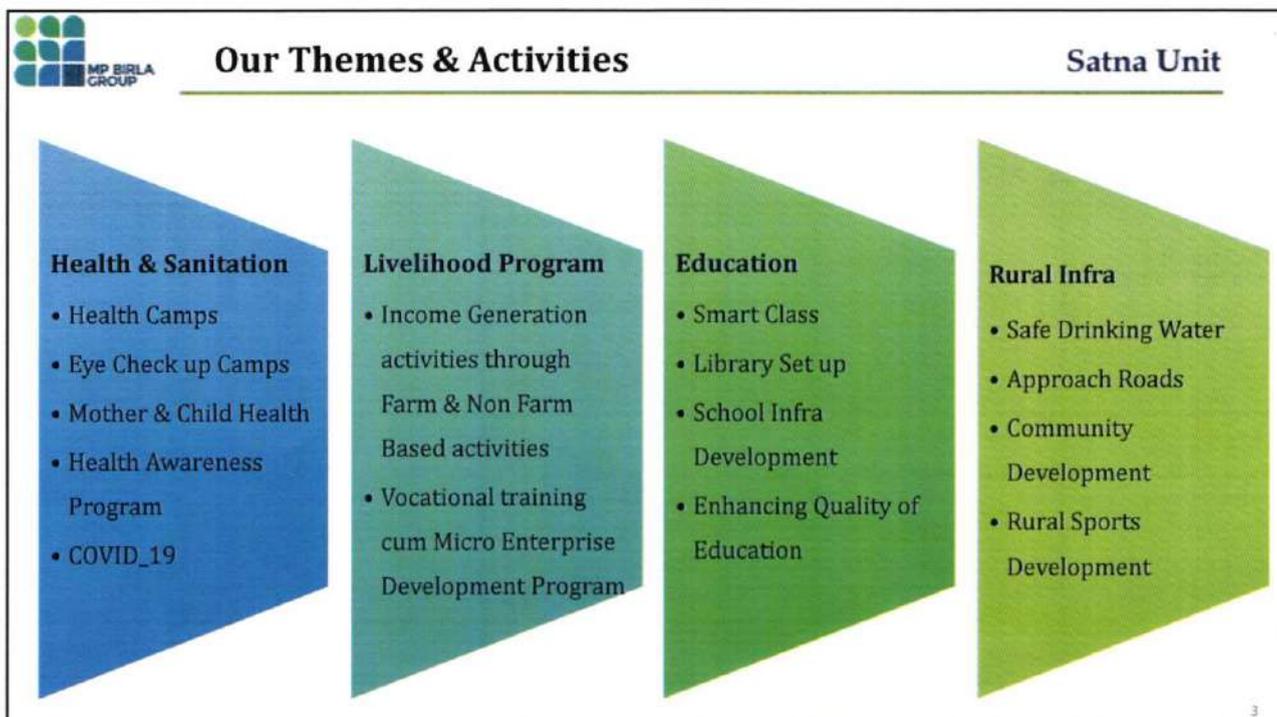

Geographical Coverage

Details	
State	Madhya Pradesh
Village Covered	11 nos
Total Households	4089 nos
SC & ST HHs	55%





Confidential



CSR Expenditure - 5 Years

Satna Unit

S.N	Particulars	2016-17	2017-18	2018-19	2019-20	2020-21
1	Employability	26.38	14.91	13.50	15.00	30.48
2	Education	0.00	12.20	21.53	11.90	9.76
3	Drinking water and Water Conservation Scheme	36.68	8.56	3.31	5.48	15.11
4	Health	0.00	15.05	11.05	1.81	3.69
5	Renewable Energy	0.00	0.00	0.00	0.02	0.00
6	Infrastructure Development	0.00	6.69	1.67	0.44	20.10
7	Welfare Activities	6.48	11.66	5.64	5.80	10.91
Total (Rs. In Lacs)		69.54	69.07	56.70	40.45	90.06

4



CSR Budget - FY 21-22

Satna Unit

Particulars	Approved Budget 21-22
Health, Hygiene & Sanitation (Health Camp, Eye Checkup camp, Mother & Child Health Program, COVID)	75.94
Education (Quality education activity, Smart Class, School Infra Development, Library & Lab setup)	30.10
Employability (Income Generation activities through Farm & Non Farm Based activities, Women Empowerment Program)	23.41
Rural Infrastructure (Safe drinking water system, connectivity of the road, Pond Deepening)	20.10
Others (Support to local admin for community development)	14.45
Total	164.00

5



Health & Covid Prevention Program

Satna Unit



Activities-

- Mother & Child Health
- General & Eye Health Camps
- Health Awareness Program
- Distribution of Wheel Chairs to the Handicapped person
- COVID_19
- Food packets during lockdown

Coverage:-

- More than 2665 villagers, Mother & Children from different neighbor villages of SCW are benefitted

Impact:-

- To provide better healthcare and enhance immunity to fight weakness.
- Awareness on COVID-19.



Confidential

6



Health & Covid Prevention Program







Activities-

- General & Eye Health Camps
- Health Awareness Program
- Distribution of Wheel Chairs to the Handicapped person
- COVID_19
- Food packets during lockdown

Coverage:-

- More than 2665 villagers, Mother & Children from different neighbor villages of SCW are benefitted

Impact:-

- To provide better healthcare and enhance immunity to fight weakness.
- Awareness on COVID-19.





Confidential 27



Livestock Development Program







Activities-

- Artificial Insemination, Cattle Infertility Camps.
- Distribution of Mineral Mixture & Green Fodder Development plots
- Vaccination & Deworming to cattle

Coverage:-

- More than 8501 AI are done and 1871 cattle owners are benefitted from our Animal Husbandry Program
- 2877 Calving born during Livestock project

Impact:-

- Enhanced milk yield
- Increased the commercial value of animals
- Controlled mortality of animals
- Farmers entered into milk business.





Confidential 28



Livestock Development Program - Bio Gas






Activities-

- we have supported for pre-fabricated Bio Gas system for domestic use purpose.

Coverage

- 05 farmers from 4 villages.

Impact

- The focus is on optimal use of existing resources for sustainable energy generation for cooking and value added organic manure production for soil fertility.
- The approach intends to enable the farmers to reduce dependence on external sources for fulfilling the energy needs and soil nutrient requirements.





Confidential
29



Sustainable Agriculture Program (Rabi & Kharif)







Activities-

- Seed Selection & Distribution
- Treatment of seed
- Soil test, Manure
- Application, Mechanized Farming
- Capacity Building

Coverage:-

- More than 2102 farmers from different neighbor villages of SCW are benefitted

Impact:-

- The input cost of farming per unit has reduced and the yield of the crop per unit has raised by 15 to 20% than the conventional method.





Confidential
30



Vegetable Cultivation & Wadi Development







Activities-

- Seed of vegetable & Planting Fruit trees
- Provide Facilities of water in their land,
- capacity building Program of their maintenance
- Package of practices of Fruit tree growing

Coverage:-

- More than 823 farmers from different neighbor villages of SCW are benefitted

Impact:-

- Increase the Family income of the Small & Marginal Farmers.





Confidential 31



Nutrition Garden (Kitchen Garden)







Activities-

Provided nutrition value seed of Bottle guard, Gourd, pumpkin, Ridge gourd, Cucumber, Rerua, Beans to village women to cultivate and use for self & Family

Coverage:-

- Women's Covered - 533 No's
- Village Covered - 11 No's

Impact:-

- To make use of open land nearby home to cultivate high nutrient vegetables for family. This also serves to understand nutrition diet and save money spent on vegetable.
- Savings (on Average) - 30 kg production per women's & Rate of per Kg is Rs. 20,
Total savings - Rs. 1,99,800/-.





Confidential 32



Mother & Child Development program







Activities-

- Training of Aagnawadi Member, ASHA, Adolescent girls. Improving the Nutrition level of Malnourished Children & Mother.
- Provided nutrition value seed of vegetable to village women to cultivate.
- Incomes of poor or Covid affected families will also be increased through the livelihood options.
- Community Awareness on COVID-19 (Distribution of pulse oximeter, sphygmometer, temperature meter, digital weighing machine, mask & Sanitizer) to ICDS center.

Coverage:-

- Women's & Children Covered - 563 No's
- Village Covered - 4 No's

Impact:-

- The nutritional situation has improved, particularly for women and children under age of five. The range of available food has increased.
- Health of the target group will get better and awareness about COVID, Sanitation and Hygiene will increase.





Confidential 13



Education







Activities-

- Setup of Smart class board
- Set up Drinking water Facilities & construction of Toilets in the Govt Schools
- Provided Benches and Tables to the children
- Water proofing of Govt. school in village

Coverage:-

- More than 3450 Boys & Girls from 07 different school at villages of SCW are benefitted

Impact:-

- To provide better Education facilities to the Children. By this way we have supported to create better Education Environment for the students.
- Enhance the quality of education and reduce the school drop outs





Confidential 14



Drinking Water







Background-
In villages, had shortage of drinking water, women used to carry water from a far. Many time we were providing water through tankers. Villagers also requested for permeant water supply.

Objective- Supply of Safe Drinking Water by permanent water line

Activities- A borewell was drilled, water was tested for potability and fitted with pump. Water line of 3150 M was laid with intermediate tap for supply of safe drinking water to the residents.

Coverage- Total 5 villages & More than 255 Families.

Impact :- Through this activity, 105 families got a benefited with safe and permanent drinking water and domestic uses. This helped a lot to women and ended-up with carrying water from a far.

This initiative assured permanent solution for Safe and Healthy water for Village.





Confidential 35



Rural Development



Renovation of one Anganwadi building



Construction of 215 M PCC road in village



Construction of Boundary wall in village



Renovation & Maintenance of 450 M road at near SCW



Confidential 36



Social Welfare Activities



Provided 232 no. of books to the Hi-tech library of Satna Municipal corporation, Satna.



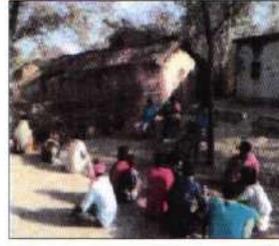

Support to Children Orphanage




Dress and winter cloths support to children's of Women prisoners of Central Jail Satna.




Community need assessment at near SCW area

Confidential 37



Long Term Projects.....



Anganwadi and School Development Project is undertaken with support from PECSS.
4 Villages are covered under this concept FY 2021-22 and another 4 villages will be taken up in FY 2022-23

Anganwadi Development Program

- Infrastructure
- Capacity Building program for AWW's
- Utensils
- Sports activity
- Support for Nutrition food
- Awareness for Health & Hygiene

School Development Program

- Infrastructure (Drinking water/Toilets)
- Career Counselling
- Teacher Training program
- Smart class/Science Lab
- Library setup
- Supplementary Education centre
- Sports activity support
- Awareness for Health & Hygiene








Confidential 38

Long Term Project.....Beema Bamboo Plantation

MP BIRLA GROUP Sustainable Development

<https://www.google.com/maps/>

Back side stadium

Labels: Satna District, Gandhi Stadium, ESIC Satna, SOLA HOSPITAL RIYAMVADA, Solar Power Station, Spital Mortuary, Vishwakarma Trader, Surat saree banarsi center, Avntika School, Amar rawat, PG Cabs Satna Taxi Service, By-pass Rd, Pashchim Rd.

Near By-pass Road

Labels: Pramod Kirana Store, elars Satna.

Confidential 39

Long Term Project.....Beema Bamboo Plantation

MP BIRLA GROUP Sustainable Development

<p>Jan 22</p>	<p>Feb 22</p>	<p>Feb 22</p> <p>12 feet</p>	<p>Feb 22</p>
<p>Feb 22</p>	<p>Apr 22</p>	<p>Jun 22</p>	<p>Oct 22</p>
<p>Sep 24</p>	<p>1st Harvest - Sep 24</p>	<p>Nov 24</p>	<p>2nd Harvest - Sep 25</p>

Confidential 40



Long Term Project.....Agri Waste Potential & utilization



<p>25 KM Radius Survey</p> 	<p>Village level Discussions</p> 	<p>Field survey for agri-waste</p> 	<p>Current practice & potential Estimation</p> 
<p>Formation Farmers Club</p> 	<p>Collection to center point</p> 	<p>Storage centers</p> 	<p>Belling machine to reduce volume</p> 
<p>Ready to send to Plant</p> 	<p>Transportation to Plant</p> 	<p>Survey in 25 KM Radius Group discussion with Farmers Existing practice and potential estimation of Agri waste Formation of Farmers Club for collection, Belling and Transport Meeting with Farmers Club to motivate for agri waste collection, bamboo plantation etc.</p>	



"Silver Award" for Corporate Social Responsibility



"Sustainable Development Foundation", A unit of "Ak Kaam Desh Ke Naam" Awarded "Silver Award" to Satna Cement Works, Satna for Outstanding Achievement in Corporate Social Responsibility.

The award was presented by Hon'ble Dr. Harak Singh Rawat -Minister for Environment, Forests & Climate Change - Govt. of Uttarakhand , in Sustainable Development Foundation Conference, at Dehradun on 8th October, 2021







Site : Near Pali-Mohabatabad Stone Crusher Zone,
Village Pali, Distt. Faridabad (Haryana)

Office : H.No. 954, (Ground Floor), Block-C, Sainik Colony,
Sector-49, Faridabad - 121001, (Haryana)

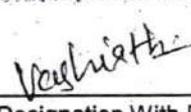
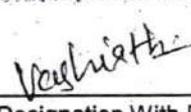
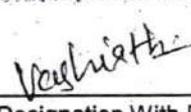
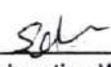
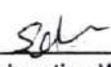
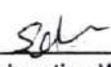
Phone : +91 9711890001, Fax : 0129-4004954
Haryana@luthraindia.com

Website : http://www.hazwasteindia.com

**GUJARAT ENVIRO PROTECTION AND
INFRASTRUCTURE (HARYANA) PVT. LTD.**

Hazardous Waste Manifest

Copy 3 : Receiver Copy
Form 10 [See Rule 19(1)]

<p>1. Sender's Name and Mailing Address (Including Phone No. and e-mail)</p> <p>Gujarat Enviro-Protection And Infrastructure (Haryana) Pvt Limited Pali Stone-Mohabatabad Crusher Zone, Pali, Faridabad-121001 Phone : EMAIL :</p>	<p>2. Sender's Authorization No</p> <p>HSPCB/Consent/ 320220917FDBDCT OHWM3557351</p>	<p>3. Manifest Document No</p>  <p>5801223</p>										
<p>4. Transporter's Name & Address (Including Phone No. and e-mail)</p> <p>Gujarat Enviro-Protection And Infrastructure (Haryana) Pvt Limited Pali Stone-Mohabatabad Crusher Zone, Pali, Faridabad-121001 Phone : EMAIL :</p>	<p>5. Type of vehicle</p> <p><input checked="" type="checkbox"/> Truck</p>	<p>6. Transporter's Registration No.</p> <p>HSPCB/Consent/ 320220917FDBDCTOH WM3557351</p> <p>7. Vehicle Registration No.</p> <p>RJ-09-GB-2762</p>										
<p>8. Receiver's Name & Mailing Address: (Including Phone No. and e-mail)</p> <p>BIRLA CORPORATION LIMITED SATNA CEMENT WORKS, , PO : BIRLA VIKAS, SATNA SANTA, SANTA 23-485005, Madhya Pradesh Phone : 9831088950 Email : saugata.saha@birlacorp.com</p>	<p>9. Receiver's Registration No.</p> <p>4200000022</p>	<p>Co Process</p> 										
<p>10. Waste Description:</p> <p>ALTERNATE FUEL SOLID</p> <p>GEPIL Waste Code : 211</p>	<p>11. Total Quantity of Waste]</p> <p>29.650 M3 MT</p> <p>24.000 Nos</p>	<p>12. Physical Form</p> <p><input checked="" type="checkbox"/> Solid <input type="checkbox"/> Tarry</p> <p><input type="checkbox"/> Semi-Solid <input type="checkbox"/> Oilly</p> <p><input type="checkbox"/> Liquid <input type="checkbox"/> Slurry</p>										
<p>13. Special Handling Instruction & Other Information : Use Personal Protection Equipments while Handling.</p>												
<p>14. SENDER'S CERTIFICATE : I Hereby declares that contents of the consignment are fully and accurately described above by proper shipping name and are categorized packed, marked and labeled, and are in all respect in proper condition for transport by road according to applicable national government regulation.</p> <table border="0"> <tr> <td>Type</td> <td colspan="2">Name & Stamp of Unit</td> <td rowspan="3">  Signature With Designation With Rubber Stamp </td> </tr> <tr> <td>Month</td> <td>Day</td> <td>Year</td> </tr> <tr> <td>02</td> <td>27</td> <td>2022</td> </tr> </table>			Type	Name & Stamp of Unit		 Signature With Designation With Rubber Stamp	Month	Day	Year	02	27	2022
Type	Name & Stamp of Unit		 Signature With Designation With Rubber Stamp									
Month	Day	Year										
02	27	2022										
<p>15. Transporter's Acknowledgement of Receipt of Material :</p> <table border="0"> <tr> <td>Type</td> <td colspan="2">Name & Stamp of Unit</td> <td rowspan="3">  Signature With Designation With Rubber Stamp </td> </tr> <tr> <td>Month</td> <td>Day</td> <td>Year</td> </tr> <tr> <td>02</td> <td>27</td> <td>2022</td> </tr> </table>			Type	Name & Stamp of Unit		 Signature With Designation With Rubber Stamp	Month	Day	Year	02	27	2022
Type	Name & Stamp of Unit		 Signature With Designation With Rubber Stamp									
Month	Day	Year										
02	27	2022										
<p>16. Receiver's Certification of Receipt of Hazardous Waste</p> <table border="0"> <tr> <td>03</td> <td>08</td> <td>2022</td> <td rowspan="3"> Signature With Designation With Rubber Stamp </td> </tr> <tr> <td>Month</td> <td>Day</td> <td>Year</td> </tr> <tr> <td></td> <td></td> <td></td> </tr> </table>			03	08	2022	Signature With Designation With Rubber Stamp	Month	Day	Year			
03	08	2022	Signature With Designation With Rubber Stamp									
Month	Day	Year										